

NOTIFICATION No. 123 / 2012**I**

The Civil Judges mentioned in Column (1) below are promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judges, they are posted to the posts mentioned against their names in Column (2) below :

<i>Sl. No</i>	<i>Name and Designation (1) Thiru / Tmt / Selvi</i>	<i>On promotion, posted as (2)</i>
1	S.Devanathan, X Judge, Court of Small Causes, Chennai.	Additional Sub Judge, Thanjavur vice Thiru N.Balasubramanian, transferred.
2	N.Arunachalam, District Munsif-cum-Judicial Magistrate, Vendasandur.	Sub Judge, Sankarankoil vice Thiru T.Jeyarajan, transferred.
3	M.Anbuselvi, Principal District Munsif, Villupuram.	Sub Judge, Sivagangai in the existing vacancy.
4	J.Chandran, XXI Metropolitan Magistrate, Egmore, Chennai.	Sub Judge, Nagapattinam in the existing vacancy.
5	M.Jeevanandam, Judicial Magistrate, Tambaram.	IX Judge, Court of Small Causes, Chennai vice Thiru K.Ayyappan, transferred.
6	S.Pakkirisamy, Principal District Munsif-cum-Judicial Magistrate No.I, Karaikal.	Additional Sub Judge, Pondicherry vice Ms.D.Leelavathi, transferred.
7	M.Elangovan, District Munsif-cum-Judicial Magistrate, Omalur.	Additional Sub Judge, Kumbakonam vice Thiru P.Balasubramaniam, transferred.
8	P.Asokan, Judicial Magistrate No.II, Mettur.	XVII Assistant Judge, City Civil Court, Chennai vice Thiru P.Saravanan transferred.
9	P.Velmurugan, XI Judge, Court of Small Causes, Chennai.	XVIII Assistant Judge, City Civil Court, Chennai vice Ms.T.Indirani, transferred.
10	M.Elavarasan, Judicial Magistrate No.I, Dharmapuri.	Sub Judge, Mettur vice Ms.J.P.Jayanthi, transferred.

Sl. No	Name and Designation (1) <i>Thiru / Tmt / Selvi</i>	On promotion, posted as (2)
11	K.Mani, Principal District Munsif, Virudhachalam.	Sub Judge, Panruti in the existing vacancy.
12	S.Muruganantham, Principal District Munsif, Alandur.	Additional Sub Judge, Chengalpattu vice Ms.P.Selva Muthukumari, transferred.

II

The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

Sl. No	Name and Designation (1) <i>Thiru / Tmt / Selvi</i>	Transferred and posted as (2)
1	N.Balasubramanian, Additional Sub Judge, Thanjavur.	Principal Sub Judge, Thanjavur in the existing vacancy.
2	T.Jeyaraajan, Sub Judge, Sankarankoil.	Sub Judge, Theni in the existing vacancy.
3	D.Leelavathi, Additional Sub Judge, Pondicherry.	Principal Sub Judge, Pondicherry in the existing vacancy.
4	P.Balasubramanian, Additional Sub Judge, Kumbakonam.	Principal Sub Judge, Kumbakonam in the existing vacancy.
5	J.P.Jayanthi, Sub Judge, Mettur.	Sub Judge, Gobichettipalayam in the existing vacancy.
6	P.Selva Muthukumari, Additional Sub Judge, Chengalpattu.	Principal Sub Judge, Chengalpattu in the existing vacancy.
7	R.Chandran, Sub Judge, Gingee.	II Additional Sub Judge, Coimbatore vice Thiru K.Karunanithi, transferred.
8	K.Karunanithi, II Additional Sub Judge, Coimbatore.	III Additional Sub Judge, Coimbatore in the existing vacancy.
9	R.Vijayakumari, Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, Thoothukudi.	Sub Judge, Gingee vice Thiru R.Chandran, transferred.
10	T.Indirani, XVIII Assistant Judge, City Civil Court, Chennai.	XVI Assistant Judge, City Civil Court, Chennai vice Thiru S.Purushothaman transferred.

<i>Sl. No</i>	<i>Name and Designation (1)</i> <i><u>Thiru / Tmt / Selvi</u></i>	<i>Transferred and posted as (2)</i>
11	P.Saravanan, XVII Assistant Judge, City Civil Court, Chennai.	XV Assistant Judge, City Civil Court, Chennai in the existing vacancy.
12	S.Purushothaman, XVI Assistant Judge, City Civil Court, Chennai.	XIV Assistant Judge, City Civil Court, Chennai in the existing vacancy.
13	K.Ayyappan, IX Judge, Court of Small Causes, Chennai.	VIII Judge, Court of Small Causes, Chennai vice Thiru R.Bharanidharan, transferred.
14	R.Bharanidharan, VIII Judge, Court of Small Causes, Chennai.	VII Judge, Court of Small Causes, Chennai vice Ms.S.Meenakumari, transferred.
15	S.Meenakumari, VII Judge, Court of Small Causes, Chennai.	VI Judge, Court of Small Causes, Chennai vice Thiru S.Sivakadatcham, transferred.
16	S.Sivakadatcham, VI Judge, Court of Small Causes, Chennai.	V Judge, Court of Small Causes, Chennai in the existing vacancy.

HIGH COURT, MADRAS
DATED : 13.07.2012.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal Judge, City Civil Court, Chennai.
4. The Chief Judge, Court of Small Causes, Chennai
5. The Chief Judge, Pondicherry.
6. The Principal District Judge / District Judge, Thanjavur / Dindigul / Tirunelveli / Villupuram / Sivagangai / Nagapattinam / Kancheepuram @ Chengalpattu / Salem / Dharmapuri / Cuddalore / Theni / Erode / Coimbatore / Thoothukudi.
7. The Chief Metropolitan Magistrate, Egmore, Chennai.
8. The Chief Judicial Magistrate, Thanjavur @ Kumbakonam / Dindigul / Tirunelveli / Villupuram / Sivagangai / Nagapattinam / Chengalpattu / Salem / Dharmapuri / Cuddalore/ Theni / Erode / Coimbatore / Thoothukudi.

9. The Commissioner, Corporation of Thoothukudi, Thoothukudi.
10. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
11. The Pay and Accounts Officer, High Court, Madras.
12. The Director of Accounts and Treasuries, Pondicherry.
13. The Treasury Officers, Thanjavur / Dindigul / Tirunelveli / Villupuram / Sivagangai / Nagapattinam / Kancheepuram / Salem / Dharmapuri / Cuddalore / Theni / Erode / Coimbatore / Thoothukudi.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
1. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
2. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
3. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
4. The Registrar (Judicial), High Court, Madras.
5. The Registrar (Vigilance), High Court, Madras. (12 copies).
6. The Additional Registrar (Vigilance), High Court, Madras.
7. The Registrar (Administration), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
10. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
11. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
12. The Director, Tamil Nadu State Judicial Academy, Chennai.
13. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
14. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
15. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
16. The Technical Director, NIC, High Court, Madras.
17. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
18. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.